

**INSPECTION OF BLOCK OFFICES OF DIRECTORATE OF NATIONAL SAMPLE SURVEY**  
 50. SHRI V. M. CHORDIA: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the work of all the Block Offices of the Directorate of National Sample Survey is inspected by the Superintendent-in-charge, office and manual Inspectors, assistant directors, deputy directors, joint directors and chief director twice in a year;

(b) whether it is necessary to have the same offices inspected ten times during a year; and

(c) what is the amount spent on tours by these officers during the years 1960, 1961 and 1962?

THE PRIME MINISTER AND MINISTER OF EXTERNAL AFFAIRS (SHRI JAWAHARLAL NEHRU): (a) and (b) Generally, the Superintendent incharge and the Assistant Director concerned inspect the work of the Block Offices twice a year. Inspection of these offices by the other officers, who are at the headquarters of the Directorate at New Delhi, is carried out according to requirements and usually, only once a year. These inspections are absolutely necessary and are carried out by the various officers from different angles.

(c) The following are the figures of amount spent on the travelling allowances of these officers:—

No. Block Year	Total of Offices	approximate amount of travelling allowance spent
1960	18	Rs. 62,500
1961 ...	21	47,500
1962 ... 23		ss.ifcu

**NON-FIXATION OF SALARY OF GOVERNMENT EMPLOYEES**

51. SHRI SITARAM JAIPURIA: Will the Minister of DEFENCE be pleased to state:

(a) whether Government's attention has been drawn to a news item published in the Hindustan Times of the 14th January, 1963 to the effect that the salary of several hundred Government employees who served in World War II has not so far been fixed;

(b) if so, what is the actual number of such employees;

(c) what are the reasons for not-fixing their salaries; and

(d) how the pension is being paid to the employees who have since retired?

THE MINISTER OF DEFENCE (SHRI Y. B. CHAVAN): (a) to (d) Yes, Sir. The Press report, however, is vague and does not mention the specific categories of persons or the offices in which they are employed or from which they have retired. Government are not aware of any category of Defence Government employees of whom a large number have not had their pay fixed for two decades. General Government orders already exist regarding the fixation of pay of Government employees of different categories. Individual cases of fixation or refixation of pay are considered on their merits when they are referred to Government.

**SALNIK SAMACHAR**

52. SHRI BANSI LAL: Will the Minister of DEFENCE be pleased to state:

(a) what steps have so far been taken on the editorial side of the 'Sainik Samachar' to switch over to-Hindi from English;

(b) how many leave reserves are working at present on the editorial side of the Sainik Samachar and what are their academic qualifications and journalistic experience and how many of them know Hindi; and

(c) when they were employed and what are the language sections of the Sainik Samachar in which they have so far worked and for what period?

THE MINISTER OF DEFENCE (SHRI Y. B. CHAVAN): (a) The "Sainik Samachar" is published in Hindi, English and other languages.

(b) No one is employed as leave reserve at present. In fact, the present strength of editorial staff is short of the authorised strength.

(c) Does not arise in view of (h) above. «||

#### BALANCING OF STATU BUDGETS

53. SHRI A. D. MANI: Will the Minister of PLANNING be pleased to state:

(a) whether any replies have been received from the State Governments to his suggestion that they should balance their budgets next year; and

(b) whether the suggestion was of an advisory character or in the nature of a directive?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND EMPLOYMENT AND FOR PLANNING (SHRI C. R. PATTABHI RAMAN): (a) and (b) The Planning Commission has from time to time emphasised to the States the need for avoiding deficits in the budgets. Such suggestions are of an advisory character and not in the nature of a directive, although the response of the States to the advice given by the Commission in such matters is a factor which governs the Commissions' recommendations

regarding the size of the annual plans for each State. No reply as such from each individual State is expected nor has been asked for.

#### TECHNICAL AND OTHER ASSISTANCE TO NEPAL

64. SHRI A. M. TARIQ: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to review the policy of rendering technical and other assistance to Nepal; and

(b) if so, what are the details thereof?

THE PRIME MINISTER AND MINISTER OF EXTERNAL AFFAIRS (SHRI JAWAHARLAL NEHRU): (a) No, Sir.

(b) Does not arise. 55.

[Withdrawn.]

#### त्रिपुरा में पाकिस्तान द्वारा कब्जे में किया गया भारतीय राज्यक्षेत्र

५६. श्री बिमलकुमार मन्नालालजी चौरङ्गिया : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पाकिस्तानी सेना ने त्रिपुरा सद-डिवीजन में सबरूम के चार मील पश्चिम में भारत की चालीस एकड़ भूमि पर कब्जा कर लिया है; और

(ख) यदि उल्लेखित भाग (क) का उत्तर 'हां' हो तो सरकार ने इस मामले में क्या कार्यवाही की है?

#### [INDIAN TERRITORY OCCUPIED BY PAKISTAN IN TRIPURA

56. SHRI V. M. CHORDIA: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Pakistan army has occupied forty acres of Indian land lying four miles

[ ] English translation.